

विदेश व्यापार महानिदेशालय

डीईएस- V अनुभाग

बैठक No.04/AM-21 दिनांक 15.10.2020 वास्तव में 14.12.2020 को ला_ंसंस वर्ष 2020-21 के लिए पैरा 4.07 एफटीपी २०१५-२०, ड्यूटी छूट योजनाओं (अध्याय -४) के तहत मामलों प्रस्विचार करने के लिए ब्रायोजित किया गया। श्री एस बी एस रेड्डी (Addl DGFT) की अध्यक्षता में विदेश न्यापार महानिदेशालय उद्योग भवन के कमरा नंबर 102 में। निम्नलिरिवत अधिकारी उपस्थित थे:

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क्र.सं.	प्रतिनिधियों के नाम और उनके पदनाम	
1	श्री कुलदीप सिंह, सहायक निदेशक -1	O/o DC(MSME)
2	डॉ. राम ः सरे लाल, सलाहकार	DGFT
2.	श्री शैंश कुमार, सलाहकार	DGFT
1	श्री नंद्र ताल, सताहकार	DPIIT
4.	श्री राजेश मल्होत्रा, डीडीजी	DGFT
5.	श्री मनोज कुमार मीणा, सहायक निदेशक	DGFT

MEETING NUMBER: 04/84-ALC3/2020 Dt. 15.10.2020

	Case No.:10/4/84-ALC3/2020	Party Name: J.K. FABRICS (BANGALORE) PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred			
1	HQ File : 01/84/050/00757/AM21/	RLA File : 07/24/040/00198/AM13/	Lic. No. 0710090528 Date: 31.08.2012				
	Decision: Committee considered technical comments. The case stands deferred for re-	Decision: Committee considered the case as per agenda along and decided to defer the case for want of technical comments.					

000	Case No.:9/4/84-ALC3/2020	Party Name: J.K. FABRICS (BANGALORE) PVT.LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Rejected		
	HQ File :01/84/050/00756/AM21/	RLA File :07/24/040/00522/AM13/	Lic. No. 0710095036 Date: 26.04.2013			
	201/84/050/00756/AM21/ :07/24/040/00522/AM13/ Date: 20.04.2013 Decision: Committee considered the case as per agenda along with other relevant papers and noted that export product has been mentioned as 100% natural silk fabrics/Madeups/sarees (Mulberry thrown silk/Dupion silk) but bifurcation of different products like fabrics, sarees, Madeups etc. in not mentioned. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.:12/4/84-ALC3/2020	Party Name: FASHION ACCESSORIES	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
HQ File : 01/84/050/00759/AM21/	RLA File : 05/23/040/00138/AM17/	Lic. No. 0510398876 Date: 22.06.2016	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, measurement chart.

2. Complete calculation sheet for making of final products form import materials.

The case stands deferred for re-listing.

and the second s	Case No.:11/4/84-ALC3/2020	Party Name: GOKALDAS EXPORTS LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
-	HQ File: 01/84/050/00758/AM21/ Decision: The Committee conside	RLA File : 07/24/040/00331/AM18/	Lic. No. 0710112870	WWW.Administration

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.

Organization and a second and a		Party Name: KORRUN INDIA PVT LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
5	HQ File: 01/84/050/00754/AM21/ Decision: The Committee consider	RLA File : 07/24/040/00206/AM19/	Lic. No. 0710114206 Date: 30.11.2018	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

	Party Name: KORRUN INDIA PVT LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
HQ File : 01/84/050/00755/AM21/	RLA File :07/24/040/00024/AM20/	Lic.No. 0710114991 Date: 30.05.2019	

copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

Case No.:13/4/84-ALC3/2020	Party Name: RAHMAN INDUSTRIES LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
HQ File: 01/84/050/00760/AM21/ Decision: The Committee conside	RLA File : 06/24/040/00033/AM20/	Lic. No. 0610039253	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

	Case No.:13/21/85- ALC3/2019	Party Name: ORIENT CRAFT LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
8	HQ File : 01/85/050/00154/AM20/	RLA File: 05/24/040/00665/AM20/	Lic. No. 0510413363 Date: 17.01.2020	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.

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9	HQ File : 01/84/050/00473/AM20/	RLA File : 05/23/040/00401/AM20/	Lic. No. 0510413369 Date: 17.01.2020	e e e e e e e e e e e e e e e e e e e

Decision: The Committee considered the case as per the agenda along with others relevant papers and noted that firms reply has been sent to DPIIT on dated 09.11.2020 and decided to wait for their comments. The case stands deferred for re-listing.

I.	Case No.:17/17/84- ALC3/2019	Party Name: AMRIT EXPORTS PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
10	HQ File : 01/84/050/00474/AM20/	RLA File: 02/24/040/00161/AM20/	Lic. No. 0210209686 Date: 17.01.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

	Case No.:20/17/84- ALC3/2019	Party Name: ORIENT CRAFT LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
1	HQ File : 01/84/050/00477/AM20/	RLA File : 05/24/040/00679/AM20/	Lic. No. 0510413406 Date: 21.01.2020	

Decision: The Committee considered the case as per the agenda alongwith others relevant papers and noted that firms reply has been sent to DCMSME on dated 09.11.2020 and decided to wait for their comments. The case stands deferred for re-listing.

	Case No.:21/17/84- ALC3/2019	Party Name: AMRIT EXPORTS PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
12	HQ File : 01/84/050/00478/AM20/	RLA File : 02/24/040/00165/AM20/	Lic. No. 0210209691 Date: 22.01.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

	Case No.:22/17/84- ALC3/2019	Party Name: LUNA APPARELS PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
13	HQ File : 01/84/050/00479/AM20/	RLA File: 02/24/040/00164/AM20/	Lic. No. 0210209703 Date: 22.01.2020	All and all all and all all all all all all all all all al

Decision : Committee considered the case as per agenda along with other relevant papers and based on written comments of Sh. Kuldeep Singh(DCMSME) dated 26.11.2020, committee decided to approved the input output norms as under:

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S. No.	Export item	Qty.	Import item	Qty. Recommendation
1.	INDUSTRIAL JACKET 80% POLYESTER & 20% COTTON GSM 220-280(5%+/-)	1000 Nos.	80% POLYESTER & 20% COTTON TWILL WOVEN FABRIC WIDTH 57-67 INCHES GSM 220-280 (5%+/-) YKK BRAND PLASTIC ZIPPER	1770 Sq. Mtr. @ 1.77 Sq. Mtr. /Pcs
			(Length up to 1 Mtr.)	per piece
2.	INDUSTRIALPADDED JACKET 80% POLYESTER & 20%	1000 Nos.	80% POLYESTER & 20% COTTON TWILL WOVEN FABRIC WIDTH 57-67 INCHES GSM 220-280 (5%+/-)	1780 Sq. Mtr. @ 1.78 Sq. Mtr. /Pcs
	COTTON GSM 220- 280(5%+/-)		REFLECTIVE TAPE Width 5 CM	5400 Mtrs @ 5.40 Mtrs/pcs
			YKK BRAND PLASTIC ZIPPER (Length up to 1 Mtr.)	1000 nos. @ 1 piece per piece

Sample of the second se	Case No.:25/17/84- ALC3/2019	Party Name: OPERA GLOBAL PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
A CONTRACTOR OF THE PERSON AND THE P	HQ File : 01/84/050/00482/AM20/	RLA File : 05/24/040/00685/AM20/	Lic. No. 0510413427 Date: 23.01.2020	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments from Sh. RA Lal, committee decided to ratify the norms as under:

	Export item Name	Qty.
S.No. 1.	BABIES SHORTS MADE OUT OF 77% POLYESTER 18% VISCOSE 5% ELASTAN E KNITTED DYED MILANO FABRIC WIDTH 56-57" INCHES GSM 280 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY	1596 Nos.
2.	IN COUNT (+) (-) 3% BABIES DRESS/BABIES GARMENTS MADE OUT OF 100% POLYESTER EMBROIDERY MESH WITH SEQUINCE KNITTED FABRIC	5830 Nos.
	WIDTH 57 58" INCHES GSM 75 (+) (-) 10%	
3.	GIRLS JUMP SUIT MADE OUT OF 100% POLYESTER WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 175 (BOTTOM PORTION & BACK IN TOP PORTION) & 100% POLYESTER MESH WITH SEQUINCE EMBROIRERED WOVEN FABRIC (TOP FRONT PORTION) WIDTH 56-57" INCHES GSM 160 (+) (-) 10%	
4.	BABIES DRESS/BABIES GARMENTS MADE OUT OF 69% POLYESTER 31% VISCOSE WOVEN JACQUARD FABRIC WIDTH 56-57" INCHES GSM 60 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY	1938 Nos
5.	IN COUNT (+) (-) 3% GIRLS JUMP SUIT MADE OUT OF 100% POLYESTER MESH WITH SEQUINCE PRINTED WOVEN FABRIC WIDTH 57-58" INCHES GSM 212 (TOP PORTION) & 100% VISCOSE WOVEN FABRIC WIDTH 56-57" INCHES GSM 125 (BOTTOM PORTION) (+) (-) 10%	1818 Nos.
6.	GIRLS JUMP SUIT MADE OUT OF 58% METALLIC 42% POLYESTER MESH KNITTED PLEATED FABRIC WIDTH 57-58" INCHES GSM 58 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	6755 Nos.
7.	GIRLS JUMP SUIT MADE OUT OF 100% POLYESTER WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 175 (BOTTOM & BACK IN TOP PORTION) &100% POLYESTER MESH WITH SEQUINCE EMBROIDERED FABRIC IN FRONT TOP PORTION WIDTH 56-57" INCHES GSM 45 (+) (-)10%	4090 Nos.
8.	GIRLS JUMP SUIT MADE OUT OF 67% POLYESTER 33% METALLIC KNITTED YARN DYED FABRIC	6175 Nos.

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	WIDTH 57-58" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM &	
	IN COUNT (+) (-) 3%	
9.	BABIES DRESS/BABIES GARMENTS MADE OVER SELECTION	
	EMBROIDERY OF 67% POLYESTER 33% METALLIC &	5830 Nos
	10070 TOLLIESTER MESH KNITTED EADDIO WITH	
	PORTION) & 100% POLYESTER MESH KNITTED FABRIC WIDTH 57-58" INCHES GSM 60 (BOTTOM 45	
	(TOP PORTION) FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	

1.	77% POLYESTER 18% VISCOSE 5% ELASTAN E KNITTED DYED MILANO FABRIC	Qty. Recommended
	FABRIC WIDTH 56-57" INCHES GSM 280 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1644 Sq. Mtr.
2.	100% POLYESTER EMBROIDERY MESH WITH	
	SEQUINCE KNITTED FARRIC	5864.0 Sq. Mtr.
2	WIDTH 57-58" INCHES GSM 75 (+) () 100/	(AS applied)
3.	100% FOL LESIER WOVEN DVED EADDIC HUDGE	
4.	1 INCHES (ISM 1/5 (+) (-) 10%	8866 Sq. Mtr.
4.	100% POLYESTER MESH WITH SEQUINCE	1610.0
	EMBROIDERED WOVEN FABRIC	1618.0 Sq. Mtr.
5.	WIDTH 56-57" INCHES GSM 160 (+) (-) 10%	(As Applied)
	69% POLYESTER 31% VISCOSE WOVEN JACQUARD FABRIC WIDTH 56-57" INCHES GSM 60 FLEXIBILITY LIPTO (±) (1) 10% PM GRAPHIC WIDTH 56-57"	4464 Sq. Mtr.
	COUNT (+) (-) 3%	4404 Sq. Mil.
5.	100% POLYESTER MESH WITH SEQUINGE PROVIDED	
	57-58" INCHES GSM 212 (+) (-)10%	1454.0 Sq. Mtr.
'.	38% METALLIC 42% POLVESTED MEGLI KNIPPED DE	
12 82	58" INCHES GSM 58 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	10808 .0 Sq. Mtr
	COUNT (+) (-) 3%	
.	100% POLYESTER WOVEN DYED FABRIC WIDTH 56- 57" INCHES GSM 175 (+) (-) 10%	20010 =
	67% POL VESTER 220% STEP	3804.0 Sq. Mtr.
	67% POLYESTER 33% METALLIC KNITTED YARN DYED FABRIC WIDTH 57-58"	9357.0 Sq. Mtr.
	INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	(As Applied)
).	100% NYLON MESH WITH EMPROIDED YOUR COLUMN	(is ripplied)
	100% NYLON MESH WITH EMBROIDERY OF 67% POLYESTER 33% METALLIC & 100% POLYESTER	5862.0 Sq. Mtr.
	MESH KNITTED FARRIC WIDTH 57 50" DIGHES OF A STATE OF THE	(As Applied)
	(+)(-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	
conc	erned may take necessary action subject to compliance of other usual condit	

Model and representation of the second contract of the second contra	Case No.:26/17/84- ALC3/2019	Party Name: PAN GUJARAT SPORTSWEAR Pvt. Ltd.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
5	HQ File : 01/84/050/00483/AM20/	RLA File: 34/24/040/00324/AM20/	Lic. No. 3410045806 Date: 23.01.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

16	Case No.: 27/17/84- ALC3/2019	Party Name: NEXG APPARELS LLP	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
	HQ File : 01/84/050/00484/AM20/	RLA File: 03/95/040/01030/AM20/	Lic. No. 0310834465 Date: 24.01.2020	

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Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

	Case No.:28/17/84- ALC3/2019	Party Name: RAHMAN INDUSTRIES LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
17	HQ File : 01/84/050/00485/AM20/	RLA File: 06/24/040/00086/AM20/	Lic. No. 0610039422 Date: 24.01.2020	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

ALC3/2019	Party Name: KT EXPORTS (IN PRIVATE LIMIT	DIA)	Meeting No 4/84-ALC3/20 Date:	020	Status: Approved
HQ File: 01/84/050/00491/AM20/	RLA File : 03/94/040/00913/A	M20/	Lic. No. 031083 Date: 28.01.20	100	
Decision: Committee consider firm has submitted their reply case and decided to ratify the n Export item POLYESTER (PET)	on dated 09.10.2020. (orms as under:	Committe	ee went through th	ant pape e details	rs and noted the submitted in the

	Case No.:36/17/84- ALC3/2019	Party Name: SURGEINE HEALTHCARE INDIA PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
19	HQ File : 01/84/050/00493/AM20/	RLA File: 05/24/040/00695/AM20/	Lic. No. 0510413485 Date: 30.01.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm.

The case stands deferred for re-listing.

20 г	Case No.:38/17/84- ALC3/2019	Party Name: MODELAMA EXPORTS PVT LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved	
20	HQ File : 01/84/050/00495/AM20/	RLA File : 05/24/040/00697/AM20/	Lic. No. 0510413498 Date: 31.01.2020		

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firm has submitted their reply on dated 10.11.2020. Committee went through the details submitted in this case and decided to ratify the norms as under:

S. No.	Export item	Qty.	Import item	Otr. D.
	Ladies Skirt Made of 100% Viscose Printed Woven Fabric Gsm 113(+/-10%)		100% Viscose Printed Woven Fabric Gsm 113(+/-10%)	Qty. Recommended 1946.7 Sq. Mtr/Pc
2.	Ladies Romper Made of 55% Linen 45% Rayon Yarn Dyed Woven Fabric Gsm 200(+/-10%) erned may take necessary actions	Nos.	55% Linen 45% Rayon Yarn Dyed Woven Fabric Gsm 200(+/-10%)	2961.0 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

C	ase No.:39/17/84- ALC3/2019	SONU	y Name EXIM P LTD.	: VT.	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
HQ File : 01/84/050/00496/AM20/		05/24/040/	RLA File : Lic. No. 051041349 4/040/00698/AM20/ Date: 31.01.2020			
through S. No. 1.	n: Committee consider the details submitted i Export item LADIES PANT MAD 100% POLYESTER I WOVEN FABRIC (G 95+/10%)	E OUT OF	d decide Qty. 3732 Nos.	Impor 100%	t item POLYESTER DYED EN FABRIC (GSM	r: Qty. Recommended 2.25 Sq. Mtr/Pc
2.	LADIES PANT MAD 100% POLYESTER D WOVEN FABRIC (G	YED	26770 Nos.	(REAI WOVI	POLYESTER RFD DY FOR DYING) EN FABRIC(GSM 0%)	2.25 Sq. Mtr/Pc.

	Case No.:42/17/84- ALC3/2019	Party Name: OPERA GLOBAL PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
-	HQ File : 4/050/00499/AM20/	RLA File : 05/24/040/00702/AM20/	Lic. No. 0510413514 Date: 04.02.2020	
decided	gwith other relevant pap n comments from Sh. R.	ers and went A Lal, committe		
S. no.	Export item			Quantity
1.	BABIES SKIRT MADE (BLACK FOIL PRINTED UPTO (+) (-) 10% IN GSN	3755 Nos.		
2.	FLAX/LINEN WOVEN Y 122 FLEXIBILITY UPTO	1304 Nos.		
3.	FLAX/LINEN WOVEN Y FLEXIBILITY UPTO (+)	6 COTTON 27% 7" INCHES GSM 108	1038 Nos.	
4.	WOVEN YARN DYED FA UPTO (+) (-) 10% IN GSM	ON 27% FLAX/LINEN M 108 FLEXIBILITY	1077 Nos.	
5.	BABIES JACKET MADE DYED STRIPE FABRIC OF FLEX/LINEN WOVEN YAINCHES GSM 108 FLEXII COUNT (+) (-) 3%	798 Nos.		

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6.	BABIES SHORTS MADE OUT OF 73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 20%	1140 Nos.
7.	BABIES SHORTS MADE OUT OF 77%	1000
	1) 10% IN GSM & FLEXIBILITY IN COUNTY (1) (3) 10% IN GSM & FLEXIBILITY UPTO (+) (-)	1092 Nos.
8.	62099090 DYED FARRIC WIDTH 54 COTTON 27% FLAX/LINEN WOVEN YARN	1200 Nos
	62099090 DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1200 1103.
S. No.	Import item	
1.	55% METALLIC 45% DO	Qty.
	55% METALLIC 45% POLYESTER KNITTED BLACK FOIL PRINTED FABRIC WIDTH 56-57" INCHES GSM 64 FLEYIBLI TY APPEA (A) A PARTICULAR FOR THE STATE OF T	Recommended 2520 Sq. Mtr.
2.	FLEXIBILITY IN COUNT (4) (22)	(As Applied)
2.	73% COLTON 27% FLAY/LINEN WOVENING	2200
	COUNT (+) (-) 3% & FLEXIBILITY IN	2202 Sq. Mtr. (As Applied)
3.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) () 10% PLOCES AS TO SEE THE PROPERTY OF THE	
	COUNT (+) (-)3% FLEXIBILITY IN	1258 Sq. Mtr. (As Applied)
4.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57"	
	COUNT (+) (-)3%	1616 Sq. Mtr.
5.	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56- 57" INCHES GSM 122 FLEXIBILITY LIPTO (+) () 100% IN COLUMN 100 (1) () 100% IN COLUMN 100	
	57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN	941 Sq. Mtr.
5.	73% COTTON 27% FLAX/I DIEN WOMEN	(As Applied)
	INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN	229 Sq. Mtr.
	COUNT (+) (-)3% 73% COTTON 37% FLAX# DENVISOR	(As Applied)
	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED STRIPE FABRIC WIDTH 56-	1186 Sq. Mtr.
	COUNT (+) (-)3% FLEXIBILITY IN	(As Applied)
	73% COTTON 27% FLAX/LINEN WOVENING PROPERTY	
	57" INCHES GSM 122 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN	1040 Sq. Mtr.
	COUNT (+) (-)3% 73% COTTON 27% FX + XXX	(As Applied)
	73% COTTON 27% FLAX/LINEN WOVEN YARN DYED FABRIC WIDTH 56-57" INCHES GSM 108 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-)3%	1285 Sq. Mtr.
Conce	COUNT (+) (-)3%	(As Annlied)
A conce	erned may take necessary action subject to compliance of other usual condition	

	Case No.:43/17/84- ALC3/2019	Party Name: PAN GUJARAT SPORTSWEAR PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Rejected
23	HQ File : 01/84/050/00500/AM20/	RLA File: 34/24/040/00347/AM20/	Lic. No. 3410045848 Date: 04.02.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply on dated 26.11.2020. Committee observed that export product has been mentioned as T-Shit, West, Short, and Polo. But it is not cleared that whether T-shirt is Half sleeves/Full sleeves, what is west, what is length for Short, what is polo and input qty is not in Sq. Mtr. Therefore committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

24	Case No.:44/17/84- ALC3/2019	Party Name: ASHUTOSH FIBRE PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
	HQ File:	RLA File:	Lic. No. 0810147158	

Months,

01/84/050/00501/AM20/

08/24/040/00363/AM20/

Date: 05.02.2020

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on dated 21.09.2020 to furnish the following:

1. Composition of Export product indicating net import content of raw materials in Export product and separately also wastage.

2. Manufacturing process indicating stage wise wastage of raw materials.

Committee went through the details submitted in this case and observed that firm has submitted only application copy alongwith flow chart. Therefore committee decided to ask the firm to furnish the specific reply for points 1, 2 as mentioned above. The case stands deferred for re-listing

	Case No.:47/17/84- ALC3/2019	SI	Party Na IAMIM: ERNAT	SONS	L	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
	HQ File : 01/84/050/00504/AM20/	06/24/	RLA Fil 040/0008	89/AM	20/	Lic. No. 0610039436 Date: 06.02.2020	
THE CONTRACTOR OF THE CONTRACT	Decision: Committee consider through the details submitted in decided to ratify the norms as a Export item JACKET WITH FULL SLEEVE (CONTAINING IMP. ITEM No. 1-(0 +/- 10%) 3010 Sq. Mtr., ITEM No. 2-+/-10%) 2400 Sq. Mtr., ITEM No. 8-2 Sq. Mtr.) [TC AND GSM OF FABRI LINING MATERIAL TO BE REFL.]	ed the case of this case of this case of the case of t			Imp WC FAR 170 WO LIN		Qty.
5	IN EXPORT ITEM DESCRIPTION ON SHIPPING BILLS AND SHOULD CONFORM BOTH IN IMPORTS AND EXPORTS]			5. 8.	ZIPI	PERS LECTIVE TAPE	800 Nos. (Net to Net) 240 Nos. (Net
	JACKET WITH FULL SLEEVE (CONTAINING IMP. ITEM No.3-(GSM 220 +/- 10%) 1938 Sq.Mtr, ITEM No.9-148 Sq.Mtr, ITEM No.11 (GSM 130+/- 10%) 1546 Sq.Mtr)[TC AND GSM OF FABRIC & LINING MATERIAL TO BE REFLECTED IN EXPORT ITEM DESCRIPTION ON SHIPPING BILLS AND SHOULD CONFORM BOTH IN IMPORTS AND EXPORTS] TROUSERS (CONTAINING MEDORE IEEE)		515 Nos.	3. 6.	DYE	VEN 100% NYLON D FABRIC WIDTH 58"+/- 10% [220 +/- 10% ERS	to Net) 1545 Sq. Mtr @ 3.00 Sqm/pc 515 Nos. (Net
				9.		LECTIVE TAPE	to Net) 155 Nos. (Net to Net)
				11.	GSM GSM	/EN 100% POLYESTER NG WIDTH 60" +/- 10% 130 +/- 10%	1236 Sq. Mtr. @2.40 Sq. Mtr/pc
Workston Co.	TROUSERS (CONTAINING IMPORT ITEM No.4-(GSM 220 +/- 10%) 4286 Sq.Mtr., ITEM No.10-95 Sq.Mtr., ITEM No.12- (GSM 130 +/- 10%) 3929 Sq.Mtr.) [TC AND GSM OF FABRIC & LINING MATERIAL TO BE REFLECTED IN	r., ITEM	1250.0 Nos.	4.	DYE! GSM	EN 100% NYLON O FABRIC WIDTH 58"+/- 10% 220 +/10%	2812 Sq. Mtr. @ 3.60 Sq. Mtr/pc
-				7.	ZIPPI		3750 Nos. (Net to Net)
AND DESCRIPTION OF THE PERSONS ASSESSMENT OF	EXPORT ITEM DESCRIPTION ON SHIPPING BILLS AND SHOULD			10.		ECTIVE TAPE	100 Nos. (Net to Net)
	CONFORM BOTH IN IMPORTS AND EXPORTS]				LININ	EN 100% POLYESTER IG WIDTH 60" +/- 10% 130 +/- 10% of other usual conditions.	2575 Sq. Mtr. @ 2.06 Sq. Mtr./pc

26	Case No.:51/17/84- ALC3/2019	Party Name: PEARLGLOBAL INDUSTRIES LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
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HQ File: 01/84/050/00508/AM20/

RLA File: 05/24/040/00714/AM20/

Lic. No. 0510413561 Date: 10.02.2020

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked on dated 18.09.2020 to furnish the following:

1. CAD, Image.

2. Measurement chart with Style no.

3. Complete set of application.

However, no reply has been received yet. Hence, the committee decided to send a final reminder to the

The case stands deferred for re-listing

Case No.:54/17/84- ALC3/2019	Party Name: HINDUSTAN APPAREL INDUSTRIES	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
HQ File: 01/84/050/00511/AM20/	RLA File: 03/94/040/00954/AM20/	Lic. No. 0310834792 Date: 11.02.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on dated 18.09.2020 to furnish the following:

1. CAD (Item wise), Image.

2. Measurement chart with Style no.

Committee went through the details submitted in this case and observed that firm has submitted incomplete reply on dated 25.09.2020. Therefore committee decided to ask the firm to furnish the specific reply for points 1, 2 as mentioned above.

The case stands deferred for re-listing

	Case No.:55/17/84- ALC3/2019	Party Name: FANCY OIL RETRIEVERS	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
28	HQ File : 01/84/050/00512/AM20/	RLA File: 03/94/040/00965/AM20/	Lic. No. 0310834851 Date: 13.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 18.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm.

The case stands deferred for re-listing

	Case No.:57/17/84- ALC3/2019	Party Name: ROYALE SPORTSWEAR	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
Order that a manufactural state of the state	HQ File : 01/84/050/00514/AM20/	RLA File : 05/24/040/00716/AM20/	Lic. No. 0510413619 Date: 14.02.2020	
	Decision: Committee consider the details submitted in this caratify the norms as under:		and went through nittee decided to	

Export item Qty. S. No. Import item Qty. WOVEN PANT MADE OUT Recommended 1350 1. 100% POLYESTER WOVEN OF 100% POLYESTER, 1580 Sq. Mtr. Nos. PRINTED FABRIC GSM 75 +/-10% (WOVEN PRINTED FABRIC DOBBY RAINDROP GAUGE GSM 75 +/-10% (RENATA FABRIC 57")

PLAZZO PANT)		2.	35% RECYCLED POLY, 55% POLYESTER, 10% SPANDEX WOVEN DYED FABRIC GSM 105 +/- 10% (RECYCLED LT WT STR LINING 55")	1458 Sq. Mtr
WOVEN PANT MADE OUT OF 95% POLYESTER 5 % SPANDEX , WOVEN DYED FABRIC GSM 260+/- 10% (VALERIE PANT) A concerned may take necess	1800 Nos.	3.	95% POLY 5% SPANDEX WOVEN DYED FABRIC GSM 260 +/- 10% (POLY SPANDEX BENGALINE SOLID FABRIC 57")	2690 Sq. Mtr.

	Case No.:60/17/84- ALC3/2019	Party Name: ANAR COIR PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
30	HQ File : 01/84/050/00517/AM20/	RLA File : 32/24/040/00126/AM20/	Lic. No. 3210079413 Date: 18.02.2020	er dia mandriana array errora and array manager and array array and a secondary years to have

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. PH with VC.

2. Complete set of application. The case stands deferred for re-listing

	Case No.:61/17/84- ALC3/2019	Party Name: JINDAL WOOLLEN INDUSTRIES LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Rejected
31	HQ File : 01/84/050/00518/AM20/	RLA File: 33/24/040/00033/AM20/	Lic. No. 3310030656 Date: 18.02.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and decided that no norms can be worked out on the base of waste import. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:62/17/84- ALC3/2019	Party Name: AMARYLLIS HEALTHCARE PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
32	HQ File : 01/84/050/00519/AM20/	RLA File : 07/24/040/00278/AM20/	Lic. No. 0710116147 Date: 20.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

33	Case No.:65/17/84- ALC3/2019	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
33	HQ File : 01/84/050/00522/AM20/	RLA File : 03/94/040/00993/AM20/	Lic. No. 0310835048 Date: 25.02.2020	

Committee considered the case as per the agenda and noted that a deficiency letter seeking

certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

	Case No.:67/17/84- ALC3/2019	Party Name: SHAHI EXPORTS PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
34	HQ File : 01/84/050/00524/AM20/	RLA File : 07/24/040/00289/AM20/	Lic. No. 0710116170 Date: 25.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

Case No.:68/17/84- ALC3/2019	Party RADNIK	Name: EXPORTS	Meeting 4/84-ALC Date	3/2020	Status: Approved
HQ File : 01/84/050/00525/AM20/	:05/24/040/0	A File 00735/AM20/	Lic. No. 051 Date: 26.0	2 2020	
Decisions Committee	_		_ = ===================================	2.2020	
the details submitted in this car		to ratify		1	nd went through
Decision: Committee consider	Oty	per agenda along lecided to ratify to Import item 100% Viscose W	with other relev the norms as und	ant papers a der:	nd went throu

	Case No.:69/17/84- ALC3/2019	Party Name: RAHMAN INDUSTRIES LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
36	HQ File : 01/84/050/00526/AM20/	RLA File : 06/24/040/00090/AM20/	Lic. No. 0610039443 Date: 26.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

	Case No.:71/17/84- ALC3/2019	Party Name: RADNIK EXPORTS	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
37	HQ File : 01/84/050/00528/AM20/	RLA File : 05/24/040/00739/AM20/	Lic. No. 0510413724 Date: 27.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

38	Case No.:72/17/84- ALC3/2019	Party Name: NEXG APPARELS LLP	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
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HQ File: RLA File: Lic. No. 0310835124 03/95/040/01133/AM20/ Date: 28.02.2020

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

	Case No.:74/17/84- ALC3/2019	Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
39	HQ File : 01/84/050/00531/AM20/	RLA File : 32/24/040/00133/AM20/	Lic. No. 3210079431 Date: 28.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

	Case No.:75/17/84- ALC3/2019	Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
40	HQ File : 01/84/050/00532/AM20/	RLA File: 32/24/040/00132/AM20/	Lic. No. 3210079433 Date: 28.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

	Case No.:76/17/84- ALC3/2019	Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
41	HQ File : 01/84/050/00533/AM20/	RLA File: 32/24/040/00131/AM20/	Lic. No. 3210079434 Date: 28.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

The state of the s	Case No.:77/17/84- ALC3/2019	Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
42	HQ File : 01/84/050/00534/AM20/	RLA File : 32/24/040/00134/AM20/	Lic. No. 3210079435 Date: 28.02.2020	

Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was sent to the firm on 21.09.2020. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing

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	Case No.:80/17/84- ALC3/2019	Party Name: KORRUN INDIA PVT LTD	Meeting No. 4/84-ALC3/2020 Date;	Status: Deferred
43	HQ File : 01/84/050/00537/AM20/	RLA File: 07/24/040/00285/AM20/	Lic. No. 0710116189 Date: 02.03.2020	- Constitution of the Cons

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

	Case No.:81/17/84- ALC3/2019	Party Name: KORRUN INDIA PVT LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred and Re-indexed
44	HQ File: 01/84/050/00538/AM20/ Decision: The Committee or	RLA File : 07/24/040/00286/AM20/	Lic. No. 0710116190 Date: 02.03.2020	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

Case No.:82/17/84- ALC3/2019	Party Name: KORRUN INDIA PVT LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
HQ File : 01/84/050/00539/AM20/	RLA File : 07/24/040/00283/AM20/	Lic. No. 0710116191 Date: 02.03.2020	

Decision: The Committee considered the case as per the agenda and noted that case pertains to DPIIT. Based upon written comments vide letter- P-47011/79/2020-TSW dated 25.11.2020 received from DPIIT, committee decided to ratify the norms for above said Adv. Authorization as under:

Taking cue from G-33, the following norms are recommended:

Export Product (SI no-1) :TRAVEL BAG - (BACK PACK DELL PRO BP 15)
Quantity : 20,000 Numbers

S. No.	Item Description	Fabric GSM	иом	Qty. Recommended
1	100% Polyester PVB Coated Printed Fabric 600D*300D*68T 600D Reverse fabric	366 Gsm	SQM	Net content + 5
2	100% Polyester PVB Coated fabric 600D*300D*68T 600D Reverse fabric	407 Gsm	SQM	% wastage Net content + 5
3	100% Polyester PVB coated Fabric 1260D*1680D*52T Poly Solution Dyed w/r RPVB Coating	840 Gsm	SQM	% wastage Net content + 5 % wastage
4	100% Polyurethane Coated Fabric Reflective fabric WR	208 Gsm	SQM	Net content + 5 % wastage
5	100% Polyester PU coated Printed Fabric 210D HD PU/DN (Printing)	87 Gsm	SQM	Net content + 5 % wastage
6	100% Polyester Velvet fabric (warp pile fabric)	130 Gsm	SQM	Net content + 5

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	Mesh Fabric (air)			% wastage
	7 Air mesh /DN 230g	222		Net content +
	Mach Febria (El)	230 Gs	m SQ	M % wastage
1	150g flat mesh	150.0		Net content . I
	Mosh Fall : (5)	150 Gsr	n SQI	Wastage
9	170g elastic mesh/DN	170.0		Not contact
		170 Gsr	n SQI	% wastage
10	Polyethylene Foam (Cross linked) XPE5mm (20T)			70 Wastage
		-	SQN	// Net to net
11	Polyethylene Foam (Cross linked) XPE10mm(40T)			
4.0	EVA /1 N - DED =		SQN	Net to net
12	MOLDING EVA 8mm			
13	7in Easton on the	-	NOS	Net to net
13	8# nylon twill zipper		NATO	Actual + 1%
14	Zin Easter and		MTR	wastage
14	5# nylon twill zipper		MTR	Actual + 10/
15	Zip fastener (in running linear meter)		IVIIN	wastage
	3# nylon twill zipper	_	MTR	Actual + 1%
16	Zip fastener (in running linear meter)		IVIII	wastage
	5# nylon twill zipper		MTR	Actual + 1%
	Narrow woven fabrics of manmade fibre for binding			wastage
17	(25) Will width in running linear meter)	year and year and		
	25mm 300D Binding tape	-	MTR	Net to net
18	Slide fastener & parts (2 Nos. per export item)			
	1 6# reverse slider + plastic puller		NOS	Net to net
19	Slide fastener & parts (2 Nos. per export item)			N
	6# reverse slider + long puller/DN	-	NOS	Net to net
20	Slide Fastener & parts (3 Nos per export item)			Net to net
July 1	5# reverse slider + plastic puller	-	NOS	Net to net
21	Slide fastener & parts (1 Nos per export item) 5# reverse slider + long puller/DN			Net to net
	Slide fastener & parts (2 Nos per export item)		NOS	
22	Molding puller		Nos	Net to net
22	Plastic Buckle (2 Nos per export item)	-	NOS	The med
23	20mm plastic adjuster		NOS	Net to net
24	Labels of textile materials (3 No per export item)		NOS	
24	charge woven label/DN		NOS	Net to net
25	Paper tag (printed) (1 No per export item)		1403	
	Hangtag (2J9XN)	_	NOS	Net to net
26	EVA			
	EVA 5mm		SQM	Net to net
	Webbing woven Fabric 32mm width in running Linear			
27	meter		MTR	Net to net
	32mm imitation nylon tublar		IVIII	8 9
28	Webbing woven fabric 38mm width in running linear			Not to make
20	meter		MTR	Net to net
	38mm twill webbing			
29	Webbing woven fabric 20mm width in running linear meter			Net to net
	meter		MTR	to fiet
	20mm imitation nylon fine wave webbing Webbing woven fabric 12			~
30	Webbing woven fabric 13mm width in running linear meter			Net to net
- 1	13mm reflective imitation nylon webbing		MTR	



31	22mm twill binding tape		MTR	Net to net
32	Narrow woven fabrics of manmade fibre for Binding (22mm width in running linear meter) 22mm twill binding tape		MTR	Net to net
33	Narrow woven fabrics of manmade fibre for Binding (20mm width in running linear meter) 20mm twill nylon binding	-	MTR	Net to net
34	Narrow Woven fabrics of Manmade fibre for Binding (22mm width in running linear meter) 22mm 300D binding tape		MTR	Net to net
35	Narrow woven fabrics of Manmade fibre for Binding (20mm width in running linear meter) 20mm 600D binding tape		MTR	Net to net
36	Webbing woven fabric 20mm width in running linear meter 20mm elastic webbing		MTR	Net to net
37	Labels of textile materials (1 No per export item) Dell woven label/DN		NOS	Net to net
38	Labels of textile materials (1 No per export item) Eco- friendly woven label		NOS	Net to net
39	Labels of textile materials (1 No per export item) Sewing label		NOS	Net to net
40	Paper label (printed) (1 No per export item) Type V sticker	_	NOS	Net to net
41	Paper label (Printed) (1 No per export item) Combine sticker		NOS	Net to net
42	Paper label (printed) (1 no per carton containing 8 nos. of export item), Type J sticker		NOS	Net to net

Export Item (S. no-2) : TRAVEL BAG - (BACK PACK DELL PRO BP 17)
Quantity : 10,000 Numbers

S. No. Fabric **Item Description UOM GSM** 100% Polyester PVB Coated Printed Fabric 1 600D*300D*68T 600D Reverse fabric Net content + 5 % 366 Gsm SQM wastage 100% Polyester PVB Coated fabric 2 600D*300D*68T 600D Reverse fabric Net content + 5 % 407 Gsm SQM 100% Polyester PVB coated Fabric wastage 1260D*1680D*52T Poly Solution Dyed w/r RPVB 3 Net content + 5 % 840 Gsm **SQM** Coating wastage 100% Polyurethene Coated Fabric 4 Net content + 5 % Refelctive fabric WR 208 Gsm SQM wastage 100% Polyester PU coated Printed Fabric 5 Net content + 5 % 210D HD PU/DN (Printing) 87 Gsm SQM 100% Polyester Velvet fabric (warp pile fabric) wastage 6 Net content + 5 % **Embossed velvet** 130 Gsm SQM wastage Mesh Fabric (air) 7 Net content + 5 % Air mesh /DN 230g 230 Gsm SQM wastage 8 Mesh Fabric (Flat) 150 Gsm SQM Net content + 5 %

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	Mach E. L.: (El			wastage
9	Mesh Fabric (Elastic)			Net
-	170g elastic mesh/DN	170 Gsm	SQN	Net content + 5 9
10	Polyethylene Foam (Cross linked)			Wastage
	XPE5mm (20T)		SQM	Net to net
1:	Polythylene Foam (Cross linked)			Nette
	XPE10mm(40T)	-	SQM	Net to net
12	EVA (1 No PER EXPORT ITEM)			Net to net
	MOLDING EVA 8mm	-	NOS	Net to net
13	Zip Fastner (in running linear meter)			Actual - 404
	8# nylon twill zipper	-	MTR	Actual + 1% wastage
14	Zip Fastner (in running linear meter)			
	5# nylon twill zipper	-	MTR	Actual + 1% wastage
15	Zip fastner (in running linear meter)			
	5# nylon twill zipper	-	MTR	Actual + 1%
16	Zip fastner (in running linear meter)			wastage
_	5# nylon twill zipper	-	MTR	Actual + 1%
	Narrow woven fabrics of manmade fibre for			wastage Net to net
17	binding			Ter to net
	(25mm width in running linear meter)	-	MTR	
	25mm 300D Binding tape			
18	Slide fastner & parts (2 Nos. per export item)			Net to net
	8# reverse slider+plastic puller		NOS	Net to het
19	Slide fastner & parts (2 Nos. per export item)	E 1 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2		Net to net
	8# reverse slider+long puller/DN		NOS	THE CO HEL
20	Slide Fastner & parts (3 Nos per export item)			Net to net
	5# reverse slider+plastic puller		NOS	Net to het
21	Slide fastner & parts (1 Nos per export item)			Net to net
	5# reverse slider+long puller/DN	_	NOS	The to fice
22	Slide fastner & parts (2 Nos per export item)			Net to net
	Molding puller		NOS	The state of the s
23	Plastic Buckle (2 Nos per export item)			Net to net
	20mm plastic adjuster	_	NOS	
24	Labels of textile materials (3 No per export item)			Net to net
	charge woven label/DN		NOS	18
25	Paper tag (printed) (1 No per export item)		NOC	Net to net
	Hangtag (2J9XN)		NOS	
26	EVA 5mm		2004	Net to net
			SQM	
27	Webbing woven Fabric 32mm width in running Linear meter			Net to net
	32mm imitation nylon tublar	-	MTR	
	Webbing woven fabric 39			
28	Webbing woven fabric 38mm width in running linear meter			Net to net
_	38mm twill webbing	<u></u>	MTR	
			3	
29	Webbing woven fabric 20mm width in running linear meter			Net to net
			MTR	
10	20mm imitation nylon fine wave webbing			
10	Webbing woven fabric 13mm width in running		MTR I	Net to net



	linear meter, 13mm reflective imitation nylon webbing			
31	Narrow woven fabrics of manmade fibre for Shoulder surface Binding (22mm width in running linear meter)22mm twill binding tape	n	MTR	Net to net
32	Narrow woven fabrics of manmade fibre for Binding (22mm width in running linear meter) 22mm twill binding tape	_	MTR	Net to net
33	Narrow woven fabrics of manmade fibre for Binding (20mm width in running linear meter) 20mm twill nylon binding		MTR	Net to net
34	Narrow Woven fabrics of Manmade fibre for Binding (22mm width in running linear meter) 22mm 300D binding tape		MTR	Net to net
35	Narrow woven fabrics of Manmade fibre for Binding (20mm width in running linear meter) 20mm 600D binding tape		MTR	Net to net
36	Webbing woven fabric 20mm width in running linear meter 20mm elastic webbing		MTR	Net to net
37	Labels of textile materials (1 No per export item) Dell woven label/DN	-	NOS	Net to net
38	Labels of textile materials (1 No per export item) Eco- friendly woven label		NOS	Net to net
39	Labels of textile materials (1 No per export item) Sewing label		NOS	Net to net
40	Paper label (printed) (1 No per export item) Type V sticker		NOS	Net to net
41	Paper label (Printed) (1 No per export item) Combine sticker	-	NOS	Net to net
12	Paper label (printed) (1 no per carton containing 8 nos. of export item) Type J sticker erned may take necessary action subject to compliance of		NOS	Net to net

	Case No.:83/17/84- ALC3/2019	Party Name: KORRUN INDIA PVT LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
46	HQ File : 01/84/050/00540/AM20/	RLA File : 07/24/040/00284/AM20/	Lic. No. 0710116192 Date: 02.03,2020	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 01.10.2020 and same has been sent to DPIIT on dated 14.10.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

47	Case No.:86/17/84- ALC3/2019	Party Name: GLOVETECH SAFETY INDIA PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
	HQ File:	RLA File:	Lic. No. 0310835194	

Martin

01/84/050/00543/AM20/ 03/94/040/01020/AM20/ Date: 04.03.2020

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 22.09.2020 and same has been sent to DPIIT on dated 09.11.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

	Case No.:87/17/84- ALC3/2019	QU. INTER	rty Name: ALIANCE RNATIONAL VT.LTD.	Meeting N 4/84-ALC3/2 Date:		Status : Approved
grant and the second second	HQ File : /84/050/00544/AM20/	03/95/04	LA File : 0/01145/AM20/	Lic. No. 03108 Date: 04.03.2	000	
the dratify S.	sion: Committee considered etails submitted in this case at the norms as under: Export item	the case as and based of Qty.	s per agenda alongv on written commen		papers and	tee decided to
1.	Mens Jacket - 50% Polyester 50% Cotton Woven Dyed Fabric GSM 250 +/-10%	Nos.	50% Polyester / 5 Woven Dyed Fab +/-10%(Fabric wi	ric GSM 250	1240.0 \$	eommended Eq. Mtr. Eq. Mtr./pc
2.	Mens Trouser - 50% Polyeste / 50% Cotton Woven Dyed Fabric GSM 250 +/-10%	Nos.	50% Polyester / 5 Woven Dyed Fabri- +/-10%(Fabric wivalue)	ric GSM 250	3375.0 S @ 2.25 S	q. Mtr. Sq. Mtr./pc
3.	Polyester Knitted Vest - 100% Polyester Warp Knit Fabric	5000 Nos.	100% Polyester W Fabric (Fabric wit value)	/arp Knit h commercial	import ite	ommended as em UOM is
4.	Mens Jacket - 50 % Polyamide, 49 % Viscose 1% PA/Metall Woven Dyed GSM 230 +/-10%	160 Nos.	50 % Polyamide, 4 Viscose 1% PA/M	etall Woven -10% (Fabric with	kgs. 397.0 Sq. @2.48 Sc	
5.	Mens Trouser - 50 % Polyamide, 49 % Viscose 1% PA/Metall Woven Dyed GSM 230 +/-10% ncerned may take necessary	130 Nos.	50 % Polyamide, 4 Viscose 1% PA/M Dyed GSM 230 +/-	19 % etall Woven -10% (Fabric with	293 Sq. N @ 2.25 Sc	

And the state of t	Case No.:88/17/84- ALC3/2019	Party Name: PIONEER EMBROIDERIES LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
49	HQ File : 01/84/050/00545/AM20/	RLA File : 03/95/040/01147/AM20/	Lic. No. 0310835205 Date: 04.03.2020	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 29.09.2020 and same has been sent to DCMSME on dated 09.11.2020. However, no information has been received yet. Therefore, the Committee decided to wait of their comments. The case stands deferred for re-listing

50	Case No.:16/4/84- ALC3/2020	Party Name: TORAY KUSUMGAR ADVANCED TEXTILE PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
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Mary -

HQ File : 01/84/050/00763/AM21/

RLA File : 52/21/040/00056/AM21/

Lic. No. 5210043465 Date: 22,07,2020

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:1/4/84-ALC3/2020	Party Name: JNG FOOTSTEP PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
51	HQ File :01/84/050/00748/AM21/	RLA File : 05/23/040/00181/AM21/	Lic. No. 0510415234 Date: 16.09.2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing

	Case No.:2/4/84-ALC3/2020	Party Name: S.B. INTERNATIONAL	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
52	HQ File :01/84/050/00749/AM21/	RLA File : 06/24/040/00042/AM21/	Lic. No. 0610039617 Date: 16.09,2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application.

The case stands deferred for re-listing

	Case No.:3/4/84-ALC3/2020	Party Name: AMARYLLIS HEALTHCARE PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
53	HQ File :01/84/050/00750/AM21/	RLA File : 07/24/040/00162/AM21/	Lic. No. 0710117022 Date: 16.09.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:6/4/84-ALC3/2020	Party Name: SHAHI EXPORTS PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
54	HQ File : 01/84/050/00753/AM21/	RLA File : 07/24/040/00172/AM21/	Lic. No. 0710117026 Date: 17.09.2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

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	Case No.:4/4/84-ALC3/2020	Party Name: ADITYA NONWOVEN FABRICS PVT LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
55	HQ File : 01/84/050/00751/AM21/	RLA File : 05/23/040/00185/AM21/	Lic. No. 0510415262 Date: 18.09.2020	The second secon

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:5/4/84-ALC3/2020	Party Name: GAURAV INTERNATIONAL	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
56	HQ File : 01/84/050/00752/AM21/	RLA File : 05/23/040/00187/AM21/	Lic. No. 0510415266 Date: 18.09.2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

Topic administration of the control	Case No.:14/4/84- ALC3/2020	Party Name: TEXBOND NONWOVENS	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
57	HQ File : 01/84/050/00761/AM21/	RLA File : 04/24/040/00062/AM21/	Lic. No. 0410167088 Date: 21.09.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:15/4/84- ALC3/2020	Party Name: SUNDARAM INDUSTRIES PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
58	HQ File : 01/84/050/00762/AM21/	RLA File : 04/24/040/00085/AM21/	Lic. No. 0410167093 Date: 22.09.2020	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.

	Case No.:17/4/84- ALC3/2020	Party Name: GROWEL IMPEX PVT. LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
59	HQ File :01/84/050/00764/AM21/	RLA File: 05/23/040/00189/AM21/	Lic. No. 0510415314 Date: 25.09.2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

Martin

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

	Case No.:18/4/84- ALC3/2020	Party Name: LOYAL TEXTILE MILLS LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
60	HQ File : 01/84/050/00765/AM21/	RLA File : 32/24/040/00050/AM21/	Lic. No. 3210079718 Date: 25.09,2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

Case No.:19/4/84- ALC3/2020		orty Name: CORDS PRIVATE LTD	Meeting No. 4/84-ALC3/2020 Date:		Status: Approved
HQ File: 01/84/050/00766/AM21/	RLA File : 32/24/040/00052/AM21/			3210079720 25.09.2020	
Decision: Committee considered the case as the details submitted in this case, committee		per agenda alongwith decided to ratify the	n other relev	vant papers and	went through
Export item	Qty.	Import item		Qty. Recommended	
ARAMID CABLE CORD (DIPPED)	10000	ALKEX PARA-ARAMID FILAMENT YARN AF 1000 1500 DENNIER		10100 Kg.	

	Case No.:20/4/84- ALC3/2020	Party Name: WEAR WELL INDIA PRIVATE LIMITED.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
62	HQ File : 01/84/050/00767/AM21/	RLA File : 05/24/040/00315/AM21/	Lic. No. 0510415344 Date: 28.09.2020	

Decision: The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to refer the case to Sh. RA Lal for examination. The case stands deferred for re-listing.

	Case No.:21/4/84- ALC3/2020	Party Name: GANGA ACROWOOLS LIMITED			Meeting No. 4/84-ALC3/2020 Date:	Status: Approved		
63	HQ File : 01/84/050/00768/AM21/	RLA File : 30/24/040/00059/AM21/			Lic. No. 3010105421 Date: 29.09.2020			
	Decision: Committee considered the case as per agenda alongwith other relevant papers and wen the details submitted in this case and taking cue from SION J248 and recommendation from SH. I committee decided to ratify the norms as under:							
	Export item	Qty.	S. No.	Import	item	Qty. Recommended		

maylis'

Blended Acrylic Wool Mohair Yarn Dyed (Under worsted system)The Net Content of	5000	1.	Wool Tops 18-38 Micron	1650 Kg.
Wool Tops, Acrylic Fibre and Mohair Tops	Kg.	2.	Acrylic Fibre (2-4 D)	1695 Kg.
not less than 1500.000 Kgs, 1500.000 Kgs		3.	MOHAIR TOPS (18-38) Micron	2200 Kg.
and 2000.000 Kgs respectively Including HS Code 55112000,55111000 56060090, 51072090 51091090 & 51099000		4.	Softening Agent TEXTILE AUXILARIES	5.00 Kg.
		5.	Acrylic Dyes 100% Strength	30 Kg.
DI 111 · · · · · ·		6.	Metal Complex Dyes 100% Strength	70 Kg.
Blended Acrylic Wool Mohair Yarn Grey (Under worsted system)	5000 Kg.	1.	Wool Tops 18-38 Micron	1650 Kg.
The Net Content of Wool Tops, Acrylic		2.	Acrylic Fibre (2-4 D)	1695 Kg.
Fibre and Mohair Tops not less than 1500.000 Kgs,1500.000 Kgs and 2000.000 Kgs (1500.000 Kgs) respectively Including HS Code 55112000,55111000 56060090, 51072090 51091090 & 51099000		3.	MOHAIR TOPS (18-38) Micron	2200 Kg.
Blended Wool Mohair Yarn Dyed (Under	5000	1.	Wool Tops 18-38 Micron	1375 Kg
worsted system) The Net Content of Wool Tops, and Mohair Tops not less than 1250.000 Kgs & 3750.000 Kgs respectively Including HS Code 56060090, 51072090 51091090 & 51099000	Kg.	3.	MOHAIR TOPS (18-38) Micron	4125 Kg.

	Case No.:22/4/84- ALC3/2020	MARK	ty Name: LON TEX IN TE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved	
54	HQ File : 01/84/050/00769/AM21/	RLA File : 52/24/040/00040/AM21/		Lic. No. 521004355 Date: 29.09.2020	2	
	Decision: Committee considered the case as per agenda alongwith other relevant papers and the details submitted in this case, committee decided to ratify the norms as under:					
	Export item	Qty.	Import item		commended	
	PP SPUN BONDED NON WOVENFABRICS	300000 Kg.	PP GRANULES	315000		

	Case No.:23/4/84- ALC3/2020	Party Name: RADNIK EXPORTS		Meeting No. 4/84-ALC3/202 Date:	
	HQ File : 01/84/050/00770/AM21/		A File : 0/00322/AM21/	Lic. No. 0510415 Date: 30.09.202	
5	Decision: Committee considered the case as per agendathe details submitted in this case, committee decided to				
t	he details submitted in this case,	committee d	per agenda alongwi	th other relevant pape norms as under:	ers and went through
t	he details submitted in this case, Export item Ladies Skirts mfd of 100% Polyester	committee d	lecided to ratify the Import item	norms as under:	rs and went through Recommended

Mongle'

	Case No.:24/4/84- ALC3/2020	Party Name: ANAR COIR PRIVATE LIMITED	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
66	HQ File : 01/84/050/00771/AM21/	RLA File : 32/24/040/00054/AM21/	Lic. No. 3210079733 Date: 30.09.2020	THE THE STREET OF THE STREET O

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the following:

1. PH with VC.

2. Complete set of application. The case stands deferred for re-listing

Case No.:25/4/84- ALC3/2020	SHANK	arty I AR PA LIMI	Name: ACKAGINGS TED	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
HQ File : 01/84/050/00772/AM21/	34/24/0		154/AM21/	ic. No. 3410046445 Date: 05.10.2020	
Decision: Committee considere norms for the above advance aut	iorization	as pe for in	r agenda and other reput as under:	elevant papers and deci	ded to ratify t
Export item	Qty.	S. No.	Import item name	Qty. Recommende	d
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF	973.580 MT	1.	POLYPROPYLENE GRANULES	E 1.10 kg/kg conter export product	nt in
EXPORTS:POLYPROPYLENE GRANULES:828.00 MT,		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg conter export product	nt in
PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH		3.	MASTERBATCH COLOUR	1.05 kg/kg conteres	nt in
COLOUR:9.81 MT, POLYPROPYLENE FABRIC		4.	.POLYPROPYLENI FABRIC TAPE	E 1.05 kg/kg content export product	t in
TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34		5	LLDPE	1.05 kg/kg content	t in
MT, LDPE:31.43 MT,		6	LDPE	1.05 kg/kg conten	t in
U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT]		7	U.V.STABILISER MASTERBATCH (FOR EXPORT WI' U.V. STABILISER)	16.000 MT	

ey have not furnished any technical justification. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:26/4/84- ALC3/2020	Party Name: MEGAPLAST INDIA Pvt. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
68	HQ File : 01/84/050/00773/AM21/	RLA File : 03/95/040/00335/AM21/	Lic. No. 0310838713 Date: 06.10.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv Authorization as applied

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:27/4/84-ALC3/2020	Party Name: LOYAL TEXTILE MILLS LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
59	HQ File : 01/84/050/00774/AM21/	RLA File: 32/24/040/00058/AM21/	Lic. No. 3210079737 Date: 06.10.2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

ase No.:28/4/84-ALC3/2020	Party Name: S.K. EXPORTS	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred	
HQ File: 01/84/050/00775/AM21/	RLA File : 06/24/040/00046/AM21/	Lic. No. 0610039636 Date: 06.10.2020		
	01/84/050/00775/AM21/	S.K. EXPORTS HQ File:	S.K. EXPORTS 4/84-ALC3/2020 Date: HQ File: RLA File: Lic. No. 0610039636	

71	Case No.:29/4/84- ALC3/2020	Party Name: GLOBAL ATTIRE PRIVATE LIMITED	Meeting No. Some A/84-ALC3/2020 Dete:	
	HQ File : 01/84/050/00776/AM21/	RLA File : 32/24/040/00057/AM21/	Lic. No. 3210079746 Date: 07.10.2020	

ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

Case No.:30/4/84-ALC3/2020	Party Name: AMKO EXPORTS	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
HQ File : 01/84/050/00777/AM21/	RLA File : 05/23/040/00199/AM21/	Lic. No. 0510415439 Date: 07.10.2020	

72 Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. Complete two sets of hard copy of application.

2. Manufacturing process.

Stagewise wastage.
 Constituents' compositions.

The case stands deferred for re-listing.

Case No.:31/4/84-ALC3/2020	Party Name: QUALIANCE INTERNATIONAL PVT.LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Approved
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HQ File : 01/84/050/00778/AM21/

RLA File : 03/95/040/00419/AM21/

Lic. No. 0310838799 Date: 08.10.2020

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments from Sh. RA Lal, committee decided to ratify the norms as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	Ladies Jacket w/o lining - 100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	750 Nos.	100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	1650 Sq. Mtr.
2.	Ladies Full Sleeve Shirt - 100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	454.Nos.	100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	1249 Sq. Mtr.
3.	Gents Half Sleeve Shirt - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	290 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	624 Sq. Mtr.
4.	Gents Half Sleeve Shirts - 100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	302 Nos.	100% Polyester, Woven, Printed Fabric 79 GSM +/- 10%, width 150 cm	649 Sq. Mtr.
5.	Ladies Full Sleeve Dress - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	210 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	595 Sq. Mtr. @ 2.83 Sq. Mtr./pc
6.	Ladies Full Sleeve Dress - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	315 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	1408 Sq. Mtr. @ 4.47 Sq. Mtr./pc
7.	Ladies Pant - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	210 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	473 Sq. Mtr.
3.	Ladies Scarves - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	945 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	1% wastage (Size and specification of scarves are not given by applicant)
0.	Ladies Skirt - 100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	420 Nos.	100% Polyester, Woven, Solid Fabric 60 GSM +/- 10%, width 150 cm	927 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:32/4/84-ALC3/2020	Party Name: S.K. SHOES AND BOOTS PVT. LTD.	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
74	HQ File : 01/84/050/00779/AM21/	RLA File : 06/24/040/00047/AM21/	Lic. No. 0610039637 Date: 08.10.2020	

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the Complete two sets of hard copy of application. The case stands deferred for re-listing.

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	Case No.:33/4/84-ALC3/2020	Party Name: LOYAL TEXTILE MILLS LTD	Meeting No. 4/84-ALC3/2020 Date:	Status: Deferred
75	HQ File : 01/84/050/00780/AM21/	RLA File : 32/24/040/00060/AM21/	Lic. No. 3210079753 Date: 08.10.2020	Transcription and analysis analysis and analysis analysis and analysis analysis and analysis analysis and analysis and analysis and analysis and analysis and analysis analysis and analysis analysis analysis analysis analysis a

Decision: The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart.

2. Complete two sets of hard copy of application.

The case stands deferred for re-listing.

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